

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6556
ANSWERED ON:09.05.2000
TRIBALS IN ANDHRA PRADESH
DUMPA MARY VIJAYAKUMARI

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether tribals of Nizamabad in Andhra Pradesh are being compelled to join People's War Group due to poverty;
- (b) if so, the reasons therefor;
- (c) the concrete steps being taken to stop the tribals for joining such groups;
- (d) whether tribals are being benefitted by the schemes being sponsored by the Government;
- (e) if not, the reasons therefor; and
- (f) the steps taken to ensure the benefits reach to the tribals?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (f) Naxalism in Nizamabad is mainly socio-economic based law & order problem involving different sections of society and not only the tribals. However, for the overall development of the Scheduled Tribes, the Government of India has adopted Tribal Sub-Plan strategy with the objectives of

- (i) bringing the Scheduled Tribes on par with other sections of the society and
- (ii) protecting them from exploitation by various interest groups. The TSP strategy is implemented through Integrated Tribal Development Projects (ITDP), Modified Area Development Approach (MADA) Pockets, Clusters, etc. Andhra Pradesh is implementing the Tribal Sub Plan through 8 ITDPs, 41 MADAs and 17 Clusters. Nizamabad District is also covered under MADA Programme. Besides, this Ministry has been releasing funds under various schemes to Andhra Pradesh for socio-economic development of Scheduled Tribes.